

FORM - B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HERODEX POWER SYSTEMS PRIVATE LIMITED

SL. NO	PARTICULARS	DETAILS
1.	Name of corporate debtor	Herodex Power Systems Private Limited
2.	Date of incorporation of corporate debtor	17 th August 1995
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Mumbai
4.	Corporate Identity No. / Limited Liability Identification No.	CIN: U51900MH1995PTC091868
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No 38, MIDC Area Satpur, Nashik Maharashtra 422007
6.	Date of closure of Insolvency Resolution Process	09 th February 2023
7.	Liquidation commencement date of corporate debtor	10 th February 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Prakash Nath Mishra IBBI/IPA-003/IP-N000115/2017-2018/11219
9.	Address and e-mail of the liquidator, as registered with the Board	S-31, Regimental Plaza, Bitco Point, Nashik Road, Nashik, Maharashtra 422 101 Email: prakash@pmishra.in
10.	Address and e-mail to be used for correspondence with the liquidator	S-31, Regimental Plaza, Bitco Point, Nashik Road, Nashik, Maharashtra 422 101 Email: HERODEXLIQ@GMAIL.COM
11.	Last date for submission of claims	11 th March 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Herodex Power Systems Private Limited on 10th February 2023 (date of passing of order of liquidation under section 33 of the Code].

The stakeholders of Herodex Power Systems Private Limited are hereby called upon to submit their claims with proof on or before 11th March 2023, to the liquidator at herodexliq@gmail.com and/or the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Mr. Prakash Nath Mishra
IBBI/IPA-003/IP-N000115/2017-2018/11219

Date and place: 11th February 2022, Nashik